

National Company Law Tribunal

Allahabad Bench

CP NO.80/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE COMPANY: M/S Anurag Dikshit & Anr v/s M/S Galaxy life Care Service Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act, 1956

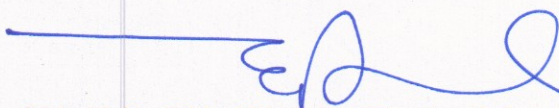
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	V. ANURAG DIXIT ICS		Parties. 2	Anurag Dixit
2.	VINEET SANKALP	ADVOCATE	Respondent	Vineet Sankalp
3.	ABHAY K. DAS	ADV.	Petitioner	Abhay Kumar Das.

Order dated 17.02.2017

CP No.80/ND/2015 M/s Anurag Dikshit & Anr Vs. M/s Galaxy

Life Care Service Ltd

Parties are represented by their counsel. The case is part heard. However, the Learned Counsel for the respondents seeks time for argument because Senior Counsel is not available today due to his personal difficulty. List the matter on 24th March, 2017 for further hearing.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.02.2017